

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-218

Appeal No- 180/252/ND/2020

New CA-596 /C-V/ND/2020

IN THE MATTER OF:

Amit Bawa

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 12.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Ankit Sharma

For the Respondent

: Mr. Vipul Sharma for IT Deptt. & Mr. M. Yadubhushana Rao,
ARoC

ORDER

By filing this application the petitioner prayed for early listing of Company Appeal No. 180/252/ND/2020.

We have heard, Ld. Counsel for appellant, Ld. Counsel for IT Deptt. & Ld. ARoC. Prayer is allowed. Registry is directed to list this Company Appeal No. 180/252/ND/2020 on 01.12.2020.

With this order, the present application i.e. CA-596 /2020 stands disposed of.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)